

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1212/(MAH)/2017



CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.12.2017

NAME OF THE PARTIES: Pinrui Overseas Ltd. N.V.S.
V/s.
Zicom Electronic Security Systems Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr Kritika Anand i/b Dhruve Diladhar	Applicant / operational creditor	
2.	Adv. Amit Vyas a/w Adv. Rohan Mathur i/b. Vertices Partner	Corporate Debtor	

ORDER
CP 1212/I&BC/NCLT/MB/MAH/2017

At the request of both Sides, matter is adjourned to **05.01.2018**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

Date: 04.12.2017

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